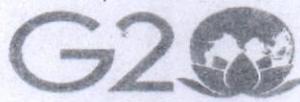




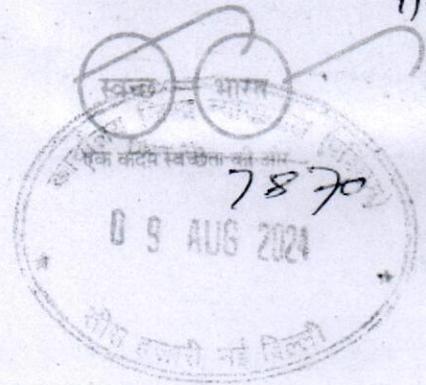
04  
07/08/24



भारत 2023 INDIA

वसुधैव कुटुम्बकम्

ONE EARTH . ONE FAMILY . ONE FUTURE



9/8/24

COMMUNICATION UNIT

**From:**

OMVEER  
SINGHA/DIST/REMOTE

**To:**

VIKAS KUMAR/NTHDIST/NOIP  
USER

**Status:**

Recieved

342/07

**Date:**

2024/08/07 17:02:51

**Message:**

TKS CQ DE A20 NR36 GR150 (A-35 TH. A-10) (A-22 TH. NOVA-50)

TO ALL DISTT. SESSION JUDGES, / DISTT. JUDICIAL  
MAGISTRATES AND DGSP/DCSP/SSPs/SPs OF ALL STATES AND  
COMMISSIONERS OF POLICE OF ALL UNION TERRITORIES (UTs),  
INDIA (.)

OIC/Genl-forest

INFO 1. DIRECTOR GENERAL (PRISONS), CENTRAL JAIL TIHAR  
NEW DELHI (.)

PD283(west)  
09/08/2024

2. SPL. COMMISSIONERS OF POLICE/LAW & ORDER (ZONE-  
I AND ZONE-II, DELHI) (.)

3. SPL. COMMISSIONER OF POLICE/ARMED POLICE DELHI (.)

4. JOINT C.P/ARMED POLICE, DELHI (.)

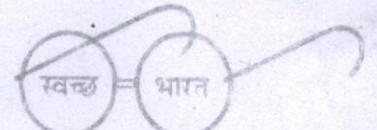
5. ADDL.C.P/ARMED POLICE-I, DELHI (.)

6. DCP/POLICE HEADQUARTERS, DELHI (.)

FROM DY. COMMISSIONER OF POLICE/NAV, DAP, NEW DELHI (.)  
No :10288/HAC&J(AC-IV)/NAV, DAP DATED NEW DELHI, THE  
07/08/2024.

=====

THIS IS TO INFORM THAT MAJORITY OF POLICE  
PERSONNEL OF NAV/DAP WILL BE DEPLOYED IN INDEPENDENCE  
DAY CELEBRATION - 2024 ARRANGEMENTS (.) THE STAFF OF THIS  
VAHINI WOULD NOT BE IN A POSITION TO DISCHARGE THEIR  
REGULAR COURT PRODUCTION DUTIES IN DELHI AND OUTSIDE



एक कदम स्वच्छता की ओर

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COMMUNICATION UNIT

DELHI DURING THE PERIOD FROM 09.08.2024 TO 16.08.2024 (.) IN VIEW OF ABOVE, IT IS REQUESTED THAT NEW DATES MAY BE SOUGHT FROM CONCERNED COURTS IN RESPECT OF THOSE UTPS WHO ARE REQUIRED TO BE PRODUCED IN THE HON'BLE COURTS OF NCR & OTHER STATES ON THE ABOVE MENTIONED DATES OR MAY BE PRODUCED THROUGH VIDEO CONFRENCING (VC) (.) SIMILARLY THE U.T.Ps WHO ARE REQUIRED TO BE PRODUCED IN DELHI FROM YOUR RESPECEITIVE DISTRICTS/STATES & UTs, ON THE AFOREMENTIONED DATES MAY BE RESCHEDULED FOR ANOTHER DATES IN CONCURRENCE WITH THE CONCNEREND COURTS OR MAY BE PRODUCED THROUGH VIDEO CONFRENCING (VC) (.)

=====

THI 16D2/07  
SD BY A20.

THC

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 24924-24998 /Circular/Genl./West/THC/2024

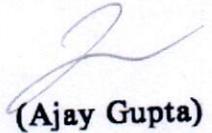
Dated 12/8/24

**CIRCULAR**

**Sub: Intimation regarding non production of the Inmates due to non availability of Police Personnel of NAV/DAP during the period 09.08.2024 to 16.08.2024.**

Forwarded copy of Message Dated 07.08.2024 to All Distt. Session Judges/Distt. Judicial Magistrates and DGsP/DCsP/SSPs/SPs of all States and Commissioners of Police of all union Territories (UTs), India received, on the subject cited above, from Dy. Commissioner of Police/NAV, DAP, New Delhi Bearing No. 10288/HAC&J(AC-IV)NAV, DAP Dated 07.08.2024 for the information and necessary action to:-

1. All Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.

  
(Ajay Gupta)

District Judge (Commercial Court) – 05/  
Officer In-charge, General Branch,  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**